

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:577
ANSWERED ON:24.11.2006
NEGATIVE POLICIES OF INSURANCE COMPANIES
Sidhu Shri Navjot Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any representation from All India Confederation of General Insurance Employees Federation regarding various negative policies of public sector general insurance companies with reference to staff and industry, etc;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) & (b): The All India Confederation of General Insurance Employees Federation (AICGIEF), which is not a checked-off union having a membership of 447 only out of approximately 70,000 employees, has submitted a representation to the Government alleging anti-industry and anti-union activities by the managements of public sector general insurance companies. The points raised in the representation inter-alia include introduction of Third Party Administrator (TPA), conversion of development staff to administrative side, transfer of Administrative Officers (M) and Administrative Officers (D) outside cities and introduction of Transfer and Mobility Policy (TMP).

(c): General Insurers` (Public Sector) Association (GIPSA) has reported that allegations levelled by AICGIEF are unsubstantiated and are due to a number of reforms initiated by the Management of the four public sector general insurance companies for improving productivity, efficiency and customer service with a view to face the competition from private players.